

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:88
ANSWERED ON:26.02.2002
DEPLOYMENT OF ARMED FORCES FOR ASSEMBLY ELECTIONS
SHRINWAS DADASAHEB PATIL

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the State Governments where Assembly elections or municipal elections are to be held, have asked the Union Government to provide them a large contingent of Armed Forces to ensure peaceful elections;
- (b) if so, the details thereof, State-wise;
- (c) the action taken by the Government thereon; and
- (d) the number of companies of armed forces deployed on the election duty; State-wise ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO)

(a)&(b): The State Governments have been demanding Central Paramilitary Forces for Assembly Elections, Bye-elections to Assembly/Parliamentary Constituencies, as well as for Municipal Elections. The demands received recently from various States are given hereunder:

Name of State	No. of coys demanded
---------------	----------------------

Punjab	160 coys
Uttar Pradesh	580 coys
Uttaranchal	63 coys
Manipur	429 coys
Assam	58 coys
Maharashtra	4 coys
Orissa	6 coys
Jammu & Kashmir	54 coys
Tripura	25 coys
Andhra Pradesh	3 coys

(c)&(d): The Central Paramilitary Forces are made available to assist the State Governments to make arrangements for peaceful, free and fair conduct of polls. The level of deployment of these forces depends upon the over all security scenario and availability of these forces, and is decided in consultation with the Election Commission of India. It is not in public interest to indicate the details of these forces and their levels of deployment in various States. The Central Paramilitary Forces are not normally deployed for elections to local bodies, as a matter of policy.